

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 130
(IB)-251(ND)/2020**

Under Section: 9 of IBC.

In the matter of:

M/s Indsao Infratech
Vs.

....**Applicant**

M/s Mars Buildmart Pvt. Ltd.

....**Respondent**

Order delivered on 17.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Shivam Wadhwa, Adv. (Proxy)
For the Respondent :

ORDER

File is not received from the record Department. Adjourned to
25.02.2020.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali